Allocation of time for Disposal of [RAJYA SABHA] [Shri Man mohan Singh]

(56) Sree Anantha Grameena Bank, Anartpur (A.P.).

(57) Hazaribag Kshetriya Gramin Bank, Hazaribag (Bihar).

(58) Bikaner Kshetriya Gramin Bank, Bikaner (Rajasthan).

^59) Buldana Gramin Bank, Buldana (Maharashtra).

(60) Krishna Grameena Bank, Gulbarga (Karnataka).

(61) Nimar Kshetriya Gramin Bank, Khargone (M.P.) [Placed in Library (1) to (61) *See* No. LT-5765/94.]

(62) Marathwada Gramin Bank, Nanded Maharashtra). [Placed in Library. *See* No. LT-5826/94]

(63) Raebareli Kshetriya Gramia Bank, Raebarehi (U.P.).

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(64) Etawah Kshetriya Gramin Bank, Etawah (U.P.).

(65) Thar Aanchalik Gramin Bank, Jodhpur (Rajasthan).

(66) Panchmahal Vadodara Gramin Bank, Godhra (Gujarat).

(67) Maiaprabha Grameena Bank, Dharwad (Karnataka).

(68) Vaishali Kshetriya Gramin Bank, Muzaffarpur (Bihar).

(69) Ellaquai Dehati Bank, Srinagar
(J&K). [Placed in Library 63 to 69]
See No. LT-5969/94 to 5975[94]
ALLOCATION OF TIME FOR DISPO-SAL OF GOVERNMENT AND OTHER BUSINESS

THE DEPUTY CHAIRMAN: I have to inform Members that the Business Advisory Committee at its meeting held on Monday, the 13th Time, 1994 allotted time for Government Legislative and other Business as follows;

Time Allotted

1.	Consideration and passing of the following Bills after they are passed by Lok Sabha :
•••	(a) The Prenatal Diagnostic Techniques (Regulation and Proven- tion of Misuse) Bill, 1991. 2 Hrs.
	(b) The Representation of the People (Seconu Amendment) Bill, 19 94] 4 Hrs.
	(c) The Constitution (Eighty-third Amendment) Bill, 1994. (To be discussed together)
2.	Statutory Resolution seeking disapproval of the Manipur Munici- palities Ordinace, 1994. [To be disposed]
3.	Consideration and passing of the Manipur Municipalities Bill, 1994, after it is passed by Lok Sabha.
4.	Statutory Resolution seeking disapproval of the Punjah Municipal Contoration Law (Extension to Chandigath) Ordinance, 1994. To be disposed
5.	The Punjab Municipal Corporation Law (Extension to Chandigarh J cussion. Bill 1994, after it is passed by Lok Sabha.
6.	Statistory Resolution seeking disapproal of the New Delhi Municipal 7 Conscil Ordinance, 1994.
7.	The New Delhi Municipal Council Bill, 1994, after it is passed of without dis- by I ok Sabha.

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The Committee recommended that the Constitution (Seventy-ninth Amendment) Bill 1992 be referred to the Department-: elated Standing Committee on Human Resource Development 'for- examination and report.

भी संध प्रिय मौक्षम : भैडम, मुझे अ अपिति है। चुकाव सुधार बिल के लिए समय कम है। इस पर दो दिन चर्चा होनो चाहिए। हम यह आपत्ति है।... (व्यवधान)...

THE DEPUTY CHAIRMAN": It is not my decision. .. (Interruptions)...

It is not my decision. (Interruption) ...

THE LEADER OF THE OPPOSITION (SHRI S KANDER BAKHT): It m-:.y not be your decision but some Members could not be present at the BAG meeting. This sort of a decision can't be take:;.

... (Interruptions)...

THE DEPUTY CHAIRMAN: Please sit down . One person at a tme, p'ease If you have any objection, Mathur Saheb. please address the Chair.

श्रीमती सुबसा स्वराज (हरियाणा) : उन्होंने जो रिपार्ट रखी है उस पर हाउस को मत देने का प्रधिकार है।...(व्यवधान)

श्वो जगदीश प्रसाव माथुर (उत्तर प्रदेश) यह तो मान लिया कि चुनाव के बारे में आप लोग ढीले हो गये हैं... (व्यवधान) मैं ग्रापके माध्यन से पूछना चाहुंगा कि यह कैसे निर्णय कर लिया गया कि विद ग्राउट डिसकान होगा... (व्यवधान)

SHRI JAGDISH PRASAD MA-THUR: How can they do it?

प्रो० विजय कुमार मल्होत्रा दिल्ली): डेमोकेसी का मरडर कर रहे हैं। (क्यव धान)

उपसभापति : माथुर जी आप किस के साथ झगड़ा कर रहे हैं। म्राप बैठियेगा। (व्यवधान)

Just a minute. Please sit down. Please sit down. Please, please take your seat. This is the decision of the

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Business Advisory Committee. You can raise it with the Chairman, It was presided over by the Chairman and attended by Members. (*Interruptions*)

भी अत्य प्रकाश मालवीय (उत्तर प्रदेश): जो कंस्टीट्यूशन अमेडमेंट का जिक किना गया है यह तो अभी लोक सभा में इंट्रोड्यूस ही नहीं हुग्रा है। जिसका फैसला बिजनैस एडवाइजरी कमेटी ने लिया है यह अभी लोक सभा में इंट्रोड्यूस ही नहीं हुग्रा है। जो लोक सभा में इंट्रोड्यूस ही नहीं हुग्रा है उस सिलसिने में बिजनेस एडवाइजरी कमेटी कैसे डिसीजन ले सकती है ? (ब्यवधान)

श्वी दिग्विजय सिंह. (बिहार): इंट्रो-ड्यूल होगा या नहीं इसी पर ग्रभी सवाल खड़ा है। (ध्यबध न)

प्रो० **विजय कुसार मल्होलाः पूरी की** पूरी नोमिनेटेड बाडी होनी उसके उप्पर कहते हैं बिना डिसकशन पास कर दिया जाए । (ब्यबधान)

THE DEPUTY CHAIRMAN: Can ' \bullet '.-£ be a little more organised? Whatever objection you have on different subject, can you speak on at a time because then I can understand your objections?... (Interruptions).

Just one minute, please. One minute Please sit down. Yes, I will allow you.

This matter could be raised with the Chairman because the Committee I am only announcing it... (*Interr*-la m only announcing it... (*Interruptions*).

SHRI SATYA PRAKASH MALA-VTYA: You have announced it in the House.

THE DEPUTY CHAIRMAN: Malaviyaji, there is no need to be so angry. You can say this with a smile... ... (*Interruptions*)

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Disposal]

श्री सत्य प्रकाश मालवांग मेरा निवेदन है कि हाउस में जो आपने अभी घोषणा को है उस पह मेरी वैधानिक आपतिन हे (व्यवज्ञान)

श्री लिकन्दर वख्त : में यह कहना चाहता हूं कि कल विजनैस एडवाइजर कमेटी में हाजिरी पूरी नहीं थी । (स्पथधान)

، كندرين : " بركينا جابتا بون ی تدس ایٹردائزری کمیٹی بیں حا**حتری بوری** فريني تمتي ود مداخلت ال

SHRIMATI JAYANTHI NATARA-JAN (Tamil Nadu): It is your fault:

LEADER OF OPPOSITION (SHRI SIKANDER BAKHT): Just a. minute, It is not the fault of the House... • (Interruptions)

में यह कहना चाहता हूं कि

You cannot take the whole House

मैं इन साहित्रा से बात नहीं कर रहा हूं। में सिर्फ यह कहना चाहता हुंकि सदर साहिबा इस किस्म के फैसले को मंजूर नहीं किया, जा सकता । यह बिल्कुल एकतरफा है। इसके कोई मारी नहीं हैं। (व्यवधान)

ی^{ن بیر} کہنا چاہتما ہوں کہ میں ان صاحبہ سے ^م الت نهي كرر بايموں - بيں حرف بيركينا چاہتا مور کرصدرها حبر - استسم کے فیصل ک<mark>ونظور</mark> فيبي كمياجا سكراءيد بالكل ايك طرفس اس لى كى مى تېپى بى " **ىداخلت » .**

for granted.

The DEPUTY CHAIRMAN: The House is supreme ... (Interruptions). The Business Advisory Committee is a part of the House for conducting the business,

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भी दिविजय लिह : कैसे बिजनेस एडबाइजरी कमेटी ने फैसला ले लिया जब कि किसी भी हाउस में इंट्रोड्यूस नहीं हमाहै। (ब्यबधान)

उपसभापतिः एक मिनट बैठिए । (ज्यवधान)

F the entire House does not agree with it(you can give your views. whatever you want.

प्रो॰ विजय कुमार मल्होताः नई दिल्ल। म्युनिसिपलटीज का म्रोडिनेंस का बिल है, इतना बड़ा बिल है म्रौर उस पर 200 क्लाजेज हैं ग्रौर ग्राप कहरही है कि विना डिसकशन पास करा देंगे। (व्यवधान) हाउस को प्रोरोग नहीं किया गया फिर भी नई दिल्ली म्युनि।संपल कमेटी के बारे म ग्राडिनेंस निकाल दिया गया। (व्यवधान)

THE DEPUTY CHAIRMAN: There is no point in it. Whatever you want whatever the House wants will be taken into consideration. There is no Point in having any more discussion on. That is ^...(Interruptions).

श्री ग्रजित जोगी : (मध्य प्रदेश) : बी.ए.सी. की डेल्बिरेशंस पर यहां चर्चा नहीं होती है। (व्यवधान)

THE DEPUTY CHAIRMAN: I have identified M!rs. Jayanthi Natarajan.

SHRIMATI JAYANTHI NATARA-JAN: The Chairman was presiding over the Business Advisory Committee meeting.

श्री एस एस. ग्रहलुवालिया : ! (बिहार) यह नई परम्परा शुरू हो रही है। चेयरमैन साहब के कमरे में कोई फैसला होता है बिजनैस के बारे में हो उस पर चर्च कभी सदन में नहीं हुई है। (व्यवधान)

<SHRI SIKANDER BAKHT: I am sorry Those who were present should have been careful enough not to take such a decision.

^[]Transliteration in Arabic Script.

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भी एस. एत. सहनुवालिया । आपके नोग भी उसमें थे । (व्यवधान) भी तिकम्दर बख्त कोई नहीं था । (व्यवधान) सारा एटीट्यूड ही अफसोसनाक है । (व्यवधान) - प्रत्ये ग्रेट्र : रेट्रे ग्रंग प्रत्य क्यान - प्रत्यिक्या भी दिस्तिला प्रत ग्रंग ग्रंग ज्यान

्रश्री दिग्विजय सिंह : यह गलत बात है। (व्यवयान) : स्वित्र द्व

उपसमापति : श्राप लोग बैठ जाइये। (ग्यबधान)

1 have identified Salve Sahib, Please sit down. I am not allowing you, please. I have given my ruling. The Chairman has no objection. If you want to have a discussion you can have it, but it was decided...

श्री जगदीश प्रसाद माथुर : हम जानना चाहते हैं गवर्नमेंट से... (व्ययधान)

उपसभापति : बैठ जाइये, गवर्नमेंट का क्या ताल्लुक है ? (व्यवधान)

श्च जगदीश प्रसाद माथुर । गवर्नमेंट का ताल्लुक है (व्यवधान)

उसमापतिः बैठ जाइये न सुषमा जी (व्यवधान)

श्री तिकन्दर बढऩ सदर साहेबा पूरी पालियामेंटरी एक्टीविटीज की रूलिंग पार्टी ने मजाक बना दिया है (ब्वबधान)

یکندر بخت : صدرصاحیه بودگی ؟

† [] Transliteration in Arabic Script

श्री दिग्विजय सिंह : महोदया... (व्यवधान)

उपसभापति: यही तो अफसोस की बात है कि लोग बगैर इजाजत के बोलते हैं (ब्यवधान) बैट जाइये।

THE MINISTER *OF* POWER (SHRI *N. K. P.* SALVE); Madam, after your categorical and unequivocal ruling, I am unable to understand the indignation of the hon. Leader of the Opposition, (*Interruptions*) Madam, you have stated in unequivocal terms that whatever may be the decision of the Committee inside, it is ultimate. by the consensus of the House which will determine the procedure. So where is the warrant for indignation and shouting? (*Interruptions*). This is what you have stated in unequivocal terms. Madam, have you not stated the House is supreme? So, where is the warrant for all this indignation?

SHRI SIKANDER BAKHT: While the House was in session, in order to issue the Ordinance, it was prorogued. And now this is the way they are treating the Ordinance. They do not want even to discuss it. This is the strange attitude of the Government. (Interrupiions)

THE DEPUTY CHAIRMAN: Till Mr. Salve finishes his words and sits down, I am not allowing anybody. I will allow you Agarwal Ji, but not now. Have some consideration for other Members also.

SHRI N. K. P. SALVE: Madam, this is not the first time when there was a disagreement on a decision taken by the Business Advisory Commit and the House actually modified it. There is hardly any warrant for this kind of indignation, this kind of fraying of tempers over a matter which you have so clearly ruled out. Ultimately the House 375 Paper Laid

[Shri N.K.P. Salve].

will decide it- Secondly _ you have made it clear that the wish of one party is not the wish of the House. ... (Interruptions).

धी सिक्क देर बध्त : सदर साहेवा, साल्वे साहब की दात मुझे तमली∵ है। (ध्यवधान)

متری سکندر بجنت : صدر صاحب -سانوے صاحب کی بات مجھ مسلیم سب

SHRI N. K. P. SALVE: I have not yet completed. Let me complete. *(interruptions)* Please sit down. You have only come three days ago into the House.

THE DEPUTY CHAIRMAN: I have allowed him.

SHRI K. R. MALKANI (Delhi): This is too much.

THE DEPUTY CHAIRMAN; What do you mean by that? Sit down If anybody speak_s without my permission; I am going to name those people.

THE DEPUTY CHAIRMAN; Pleas_e sit यह कोई तरीका नहीं।

भी म्रो पी. कोहली : (दिल्ली) हम श्रापसे परमिशन लेना चाहते हैं, हम बार बार हाय उठा रहे हैं (व्यवधाम)

THE DEPUTY CHAIRMAN: I will give you time, but not when somebody is speaking.

भी भ्रो. पी. क.हली : हम ग्रापसे परमिशन लेना चाहते हैं (व्यवधान)

down. Do not argue with me; but take your seat. If you irritate me; I will not allow you. Sit down. This is not the way. You people have come to this House to respect the Chair Land

†[] Transliteration in Arabic Script.

he is speaking; how can you just get up?

SHRI N. K. P. SALVE: Madam; I have spent 16 years in this House. I with am very well conversant the traditions of this House. In this times without number, House. the by the Business Advi decision taken sory Committee has been modified not at the behest and the calling of one party but by a consensus of the House. That is precisely what you have ruled out. That is precisely your rul ing. If that be your ruling T res pectfully the Leader submit that Sikander of the Opposition; Shri Bakht and his colleagues not indignant feel about it, should not frav tempers about it. The House will decide whether it wants to pass the Bill with discussion or with out discussion The hon. Member: Malhotra Prof consists savs it clauses. I of 200mav tell him; we have passed Bilk in the past which have less number of clauses We have passed Bills which have more clauses; without discussion. That is the tradition of the House.

बैठिए... (व्यवधान) **उपम्माप**ि

I am not allowing; baithiye. अगे सिकम्बर बख्त : खत्म तो करवाइये

مترى سبك رجنت بمرف الكيمة الاسه

उपतमा गतिः खत्म सभी करेंगे। म्राप लोग बगैर पुछे खडे होते हैं...(ध्यवधान)

I have allowed him. It is for me to decide when he should conclude. I am in the Chair, I kill decide when he should conclude. I am in the Chair, I will decide when somebody should speak and when somtbody should aolr speak. Please it down. Don't challenge that atleast,

SHRI N. K. P. SALVE: Madam; I want to add one more sentence and it

† []Transliter»tion in Arabia acript.

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is done. Even Constitutional Amendment Bill have been passed without discussion.

PROF. VIJAY KUMAR MALHO-TBA: If it is unanimous.

THE DEPUTY CHAIRMAN: Mrs. Alva, do you have to say anything?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENT. ARY AFFAIRS (SHRIMATI MARGARET ALVA): Madam, may I clarify the position?

SHRI SIKANDER BAKHT: Has Mr, Salve finished?

THE DEPUTY CHAIRAN; Yes, he has finished Mrs. Alva was present in the meeting and she has a right to speak Baliye.

SHRI SIKANDER BAKHT: You said that after Mr. Salve, you will allow one Member from my side.

इसके क्या माने हुए। सदर साहिबा यह बिरुकुल गलत तरीका है।

اس بمح کما تکنی تجیست - حما بالكل فحلططم بيجته سنج

get agitated... [(Interruptions) Mrs. Alva was present in the meeting. She is 1h© Minister for Pariamentary Affairs, You must know that it is her job to clarify the position.

SHRI SIKANDER BAKHT; Then, you will allow somebody else from the other side. This is not fair at all.

उपसभापति : मेरे साथ वयों झगड़ा कर रहे हैं। आपको जिनसे झगड़ा करता है उनसे कहिए।

Why are you arguing with me? Please keep quiet.

SHRIMATI MARGARET ALVA: Madam, the Leader of the Opposition is very much agitated, I want to point out that yesterday at 4 o'clock when the

† [] Transliteration in Arabic script.

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BAC meeting was to take place, all of Us were here in this House because of the differences which were going on on the floor of the House_ We were busy here. I must admit that even I was not able to attend the BAC meeting.

SHRI SATYA PRAKASH MALAVI-YA; Mrs. Alva was not present in the meeting.

SHRIMATI MARGARET ALVA: Let me finish, you not in the meeting?

THE DEPUTY CHAIRMAN: Were you not in the meeting?

SHRIMATI MARGARET ALVA: That is why I had apologised and had coma back. After that the Leader of the House when there. All I am saying is that we do not want to shut out any discussion. If they want a discussion we are prepared for a discussion. If the Chairman decides we can go ahead with a discussion.

THE DEPUT YCHAIRMAN: Now, that matter is over.

श्री िल इए बखत: सुल्प से हिया, मुझे एक बाय कहनी है। में खालो यह कहना चाहता हूं कि बिजिनेस एडवाइजरी कनेटी के फैसलों फर यह हाउस अमल कन्ता रहा है। सवाल इस गवनमेंट के एटें-टयूड का है.. (ब्यबधःन) आप बैठिये। क्यों आपकी तब्रियत खराब है..(ब्यवधान)

ی د ل ^{در} متعرب سکند ر Sold Preserver

† [] Transliteration in Arabic script.

579 ion of time- [RAJYA-SABHA] for Disposal of

भीमती माग्नेट झाल्वा : यह झाप क्या बोल रहे हैं ... (व्यवधान) श्री सिकन्दर बखत: मैंने क्या बोला? मैंने तो ग्रभी कुछ बोला नहीं है। मैं तो अली यह कहना चाहता हूं कि इन ग्राडिनेंसेज को लाने के लिए निहायत नामुनासिब हरकत की गई है। हाउस सेशन में था, प्रोरोगिंग हई। उसके वाद ये ग्रार्डिनेंसेज लाऐ। बिर्जिनेस एडबाइजरी कमेटी में गवर्नमेंट का एटीटयड क्या था कि किस तरीके से इन ग्राडिनेंसेज पर बहस को स्कटल किया जाए । एतराज हमारा यह है। यहां साल्वे साहब जो बात कर रहे हैं, विजिनेस एडवाइजरी कमेटी का सवाल नहीं है। सवाल यह है के हिन्द्स्तान की इस पालियानेंट के कन्वेशस और पालिया-मेंटरी एक्टिविटीज के बारे में इस सरकार का एटीटयुड क्या है। हमारा एतराज उससे है कि ग्राप इतने इंगेटेंट ग्राडिनेंसेज के THE DEPUTY CHAIRMAN: No more discussion संबंध में विल लाते हैं श्रीर उनपर बहस on that (Interruptions). को स्कटल करने की कोणिण जरते हैं। हमारा एतराज उम पर है। **طریقہ ی**و ان آرڈ مات کر ہے تھے۔

Government and **Other Business**

A 14/14/3 بندن کا انٹریش**د قرکسا کت**ی

प्रो. विजय छ्मार मल्होसा : सबसे हैरानी की बात है कि

what they did there?

श्रीमती सुषमा वराज : इसका मतलेव है हमारी एवसैंस का फायदा उठा लिये.. (व्यवधान)

SHRIMATI JAYANTHI NATARA-JAN; The division was at 5 o'clock_>

SHRI SIKANDER BAKHT: It is a miserable attitude of the Government, . . ('-interruptions)

श्रीमती सुषमा 'वराज : अप न्याय नहीं करेंगे । (व्यवधान)

THE DEPUTY CHAIRMAN: I am not allowing That mat-lar is closed after my ruling. anything.

† [] Transliteration in Arabic script.

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^{† []} Transliteration in Arabic script.

381 location of time [14 JUNE 1994] for Disposal of

श्रीमती स्थमा वराजः "

उपसभापति : जो कोई बोल रहा है रेकाई पर नहीं जा रहा है।

THE DEPUTY CHAIRMNA; I want to ask the House.

श्वीमती सुवमा चराजः :⁴ अग्रादारमजयासहः जोरो श्रावर में बोल ने केलिये हम लोगों को इजाजत मिली थी। (व्यवधान)

We will now take tup the clarifications on the statement by the Minister *of* Food. ... (*Interruptions*) <

THE DEPUTY CHAIRMAN: Mrs. Sushma Swaraj, will you please keep quiet?

श्रीमती सुषमा वराज : मैडम, हमें मालूम है कि संख्या के बल पर यह बिल पास तो होना ही है, लेकिन कोई बोलने की डजाजत नहीं देगा ... (व्यवधान) मारेंमे और होने भी नहीं देंगे । (व्यवधान)....

THE DEPUTY CHAIRMAN: I am not allowing her.

श्री संघ प्रिय गौतम् :'

THE DEPUTY CHAIRMAN: Nothing is going on record I am not allowing anything *{Interruptions)* Mr. Rama chandran, you don't have to get up every time. It is not necessary that you should get up every time. Please do not laugh. If you cannot restrain yourelf, you stop in the lobby but do not disturb the House. I am trying to bring order in the House. Please keep quite. *(Interruption).* Do not make comments. Please sit down.

Thai matter is over. I want to take the sense of the House whether we should take up the clarifications on the statement of the Minister of Food or the Zero Hour matters. It is, for the House to decide. Government and 382 Other Business

श्री दिग्विजय सिंह : मैडम, चेयरमैन साहब से इजाजत मिली है, वह तो बोलने दीजिये।

जयसभागति : एक मिनट बैठिये ।... (व्यवधान)

Yesteray, it was decided in the House and in the meeting which took place in my Chamber on the request of the Lea der of the House and I announced from here that the decision was that soon after the Question Hour, the discussion en the clarification or the statement of he Minister of Food would take Place. That is the thing. Now if the House wants to overrule its own decision which was announced by the Chair, It is for the House. The House is

supreme.

SHRI JAGESH DESAl (Maharashtra) : Madam, I have a point of order. That means that: after the Question Hour there should not be any Government business. But the Zero Hour has to be there.

THE DEPUTY CHAIRMAN: It is not your decision. Let the House decide (*Interruption*), If you want the other things, I will take them

up. Or, if you want the Zero Hour. .. (*Interruptions*).

श्री सिकन्दर बख्त:जीरो ग्रावर के बाद क्लैरिफिकेशन लेलीजिए।

THE DEPUTY CHAIRMAN: All right. I will take up the Zero. Hour. It is for the House to decide.

SHRI **GURUDAS** DAS **GUPTA** ("West Bengal) Madam, may I this? Since we discussed it suggest yesterday also, let us have the Zero Hour. But after the Zero Hour, let us decide to take up the discussion on sugar. Otherwise... [Interruption!:).

THE DEPUTY CHAIRMAN: Clarifi-

cations. I have got many names. Thera are 26 names. , (*Interruptions*)

*Not recorded.

भा चतुरावन भिश्र (बिहतर): याती प्रचार मंत्री आयेंगे क्लेरिफिकेन होगा नहीं

उपसभापति : प्रचार मंत्री नहीं, जिसने स्टेटमेंट किया है वह बैठे हैं। प्रचार मंत्री का कुछ नहीं (ब्यबधान)

The Minister who made the statement is sitting here for clarifications. On your request, I am taking up the Zero Hour. Shrimati Jayanthi Natarajan. (*Interruptions*). I will go according to the list.

SHRI S. JAIPAL REDDY: My point of submission is that the understanding yesterday was thai* it 'would; be some thing more than clarifications because the issue. (*Interruptions*).

उपसभापति : यह तो होने दीाजिए।

REFERENCES

Succesful launching of prithvi

SHRIMATI JAYANTHI NATA11A-JAN (Tamil Nadu): Madam I would like to congratulate the nation on the megnificent achievement of the successful launch of the Prithvi. Ι would like to offer special to the Prime congratulations Shri P. V. Narasimha Rao... Minister. Who withstood a tremendous external pressure and also a much ill-informed internally in order to forge ahead criticism with this spectacular achivement. Madam, this is a moment of pride for all Indians because our scientists has proved that they are second to none in the world and technologically, India is in the forefront, on the cutting edge and India is the leader in all kinds of matters relating to technology. Madam, the Prithvi missile has proved that the Indian scientific community is the leader its field because the Prithvi is now in admitted all over the world, even by the western security analysts, to be far superior to the U.S. Patriot, to the Israeli

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Arrow and to the Russian Seud. and it is one of the prime pieces of national technology. I feel, Madam, that all of us should offer our congratulations to the scientists and the team led by Prof. Abdul Kalam who has made this possible and made it a very proud day for India and all Indians. Madam, on 28th February, 1988 when, for the first time, in India the Prithvi was experimentally launched, nobody in the world ever thought that India could totally, indigenously manufacture the Prithvi and launched it. And, Madam, after several years of hard work from 1988 to date now we have proved that we are indigenou/y manufacturing, а magnificent piece of ei'i'pmsnt like the Prithvi which alsoluicly, vital our nation's sovereignty and security to and, therefore, constitutes a matter of national pride.

Madam, we offer our congratulations to all the scientists who have made this possible. Thank you, Madam.

SHRI SURESH KALMADI (Maharashtra): Madam, (he who's House congratulate", the scientists.

श्री सिकव्दर बख्तः : एम अपने आपको बाबस्ता करते हैं जप्रस्ती नटराजन जी के साथ।

مترى سكندر بخت بهم اين آب كا دالبتر كرت إيشنى نظرائن في كم سائم -

उपस भाषति : एटरिस्ट कभो तो वावस्ता किंगा प्रापने । अगपको नावायस्त। तहरीक खत्म हुई इस बात से

र्श्वन क्रिकन्दर बखतः दो बातें यीं। एक तो बहुन अन्छी बात कड़ी स्नौर दूसरे किस मंह से निकली इसलिये याद है।

مترى كىكدرىجى، دوباتين تقيى . ایک توبہت انیّق بات کہما اور دوم سے کس متحقہ تسے بکی اس نسے دا دستے ۔

Transliteration in Arabic script,